

**HIGH COURT OF JAMMU AND KASHMIR
(OFFICE OF THE REGISTRAR GENERAL, CAMP AT JAMMU)**

To

The Pr. District & Sessions Judge,
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No. 44-61/Camp/Infs. Dated: 27-07-2018

Subject: Installation of one combined outdoor hoarding in the selected District courts of the State under the initiatives (Tele Law & Pro Bono).

Sir,

On the subject cited above, I am desired to inform you that the Government of India, Ministry of Law and Justice, Department of Justice, New Delhi had launched three key initiatives during April 2017 – namely (i) Nyaya Bandhu – ‘Pro bono legal services’ is an online web based portal for registering pro bono lawyers to underprivileged litigants, (ii) ‘Tele Law’ is aimed to mainstream legal aid through technology at the grassroots level, and (iii) ‘Nyaya Mitra’, providing assistance to the district judiciary to reduce old pending cases.

With the view to improve outreach and enhance awareness, it is proposed by the Department of Law and Justice to install one combined outdoor hoarding about these two initiatives (Tele Law & Pro Bono) in the selected District Courts of the State. The list of district courts is attached herewith as Annexure-A. The required size of hoarding will be 10 x 20 feet (1:2, 1:3).

Therefore, I am desired to request you to provide adequate space for the said outreach initiatives. You are further requested to provide the details of available spaces for hoarding in the court complexes, size and type of hoarding (in feet and ratio).

Yours faithfully

(Sanjay Dhar)
REGISTRAR GENERAL

Details of installation of hoarding at District Courts

State : Jammu & Kashmir

S.No	State	District Court	Identified district		Combined Hoarding Type
			Tele Law	Pro Bono	
1	Jammu & Kashmir	ANANTNAG	Yes	Yes	Tele Law & Pro Bono
2	Jammu & Kashmir	BANDIPORA	Yes	Yes	Tele Law & Pro Bono
3	Jammu & Kashmir	BARAMULLA	Yes	Yes	Tele Law & Pro Bono
4	Jammu & Kashmir	BUDGAM	Yes	Yes	Tele Law & Pro Bono
5	Jammu & Kashmir	DODA	Yes	Yes	Tele Law & Pro Bono
6	Jammu & Kashmir	GANDERBAL	Yes	Yes	Tele Law & Pro Bono
7	Jammu & Kashmir	JAMMU	Yes	Yes	Tele Law & Pro Bono
8	Jammu & Kashmir	KATHUA	Yes	Yes	Tele Law & Pro Bono
9	Jammu & Kashmir	KISHTWAR	Yes	Yes	Tele Law & Pro Bono
10	Jammu & Kashmir	KULGAM	Yes	Yes	Tele Law & Pro Bono
11	Jammu & Kashmir	POONCH	Yes	Yes	Tele Law & Pro Bono
12	Jammu & Kashmir	PULWAMA	Yes	Yes	Tele Law & Pro Bono
13	Jammu & Kashmir	RAJOURI	Yes	Yes	Tele Law & Pro Bono
14	Jammu & Kashmir	REASI	Yes	Yes	Tele Law & Pro Bono
15	Jammu & Kashmir	SAMBA	Yes	Yes	Tele Law & Pro Bono
16	Jammu & Kashmir	SHOPIAN	Yes	Yes	Tele Law & Pro Bono
17	Jammu & Kashmir	SRINAGAR	Yes	Yes	Tele Law & Pro Bono
18	Jammu & Kashmir	UDHAMPUR	Yes	Yes	Tele Law & Pro Bono
TOTAL			18	18	